

To

1. Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.
2. Mr. Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro
3. Mr. Rajesh Sinha, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
4. Mr. Surya Bhushan Ojha, District & Addl. Sessions Judge-cum-Spl. Court elected M.P.& M.L.A., Chaibasa.
5. Mr. Rajesh Kumar Singh, Special Judge, POCSO Act, Chatra.
6. Mr. Vinod Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Court elected M.P.& M.L.A., Daltonganj.
7. Mr. Amresh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
8. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltonganj.
9. Mr. Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar.
10. Mr. Vijay Kumar Srivastava, District & Addl. Sessions Judge, Deoghar.
11. Mr. Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar.
12. Mr. Sujit Kumar Singh, District & Addl. Sessions Judge-cum-Special Judge, offences under SC & ST Act, Dhanbad.
13. Mr. Surendra Nath Mishra, Addl. Principal Judge, Addl. Family Court, Dhanbad.
14. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
15. Mr. Raj Kumar Mishra, District & Addl. Sessions Judge-cum-Special Judge, CBI, Dhanbad.
16. Mr. Akhilesh Kumar, District & Addl. Sessions Judge-cum-Spl. Court elected M.P.& M.L.A., Dhanbad.
17. Mr. Ramesh Chandra, District & Addl. Sessions Judge, Dumka.
18. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
19. Mr. Manoj Kumar Tripathi, District & Addl. Sessions Judge, Garhwa (Nagar Untari).
20. Mr. Gopal Pandey, District & Addl. Sessions Judge, Giridih.
21. Mr. Anand Prakash, District & Addl. Sessions Judge, Giridih.
22. Mr. Piyush Srivastava, District & Addl. Sessions Judge, Giridih.
23. Ms. Neerja Ashri, District & Addl. Sessions Judge, Giridih.
24. Mr. Anjane Anuj, Special Judge, POCSO Act, Gumla.
25. Mr. Dinesh Kumar Mishra, District & Addl. Sessions Judge, Hazaribagh.
26. Ms. Kashika M. Prasad, District & Addl. Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Hazaribagh.
27. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
28. Mr. Deepak Malik, District & Addl. Sessions Judge-cum-P.O., MVACT, Hazaribagh.
29. Mr. Kanwal Jeet Chopra, Addl. Principal Judge, Addl. Family Court, Jamshedpur.
30. Mr. Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur.
31. Mr. Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Jamshedpur (Ghatshila).
32. Mr. Srish Dutta Tripathi, District & Addl. Sessions Judge, Jamtara.
33. Mr. Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti.
34. Mr. Ghulam Haidar, District & Addl. Sessions Judge, Koderma.
35. Mr. Ajay Kumar Singh, District & Addl. Sessions Judge, Koderma.
36. Mr. Sanjeev Jha, District & Addl. Sessions Judge, Latehar.
37. Mr. Akhilesh Kumar Tiwari, District & Addl. Sessions Judge, Lohardaga.
38. Mr. Chaudhary Ahsan Moiz, District & Addl. Sessions Judge, Pakur
39. Mr. Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh.
40. Mr. Dinesh Rai, Addl. Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
41. Ms. Sanjeeta Srivastava, Addl. Principal Judge, Addl. Family Court, Ranchi.
42. Mr. Manish, Addl. Judicial Commissioner-cum-P.O., MVACT, Ranchi.
43. Mr. Dinesh Kumar, Addl. Judicial Commissioner-cum-Special Court, elected MP & MLA, Ranchi.
44. Mr. Prabhat Kumar Sharma, Addl. Judicial Commissioner-cum-Special Judge, CBI (Other than AHD), Ranchi.
45. Mr. Shahzad Mohammad Shahzad, Addl. Judicial Commissioner, Ranchi.
46. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.

47. Mr. Sanjay Kumar Dubey, District & Addl. Sessions Judge, Sahebganj (Rajmahal).
48. Mr. Kankan Pattadar, District & Addl. Sessions Judge, Seraikella-Kharsawan
49. Mr. Sachindra Nath Sinha, District & Addl. Sessions Judge, Seraikella-Kharsawan (Chandil).

Subject:- Nomination of Judicial Officers for attending **Two days Refresher Training on Sessions Trial for District Judge (R-5), half of the cadre (1<sup>st</sup> batch)** scheduled to be held on **24<sup>th</sup> & 25<sup>th</sup> June, 2023**.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **24<sup>th</sup> & 25<sup>th</sup> June, 2023** at **Judicial Academy Jharkhand Ranchi**.

The arrangement for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 23<sup>rd</sup> June, 2023 till the evening of 25<sup>th</sup> June, 2023**. All the nominated officers have to **report at Academy for Training on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

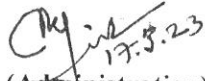
**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
**Registrar (Administration)**

Memo No. 1954 /Apptt.

Dated, Ranchi, the 17/5/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 438/JAJ dated 03.05.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
**Registrar (Administration)**